

which contravenes any provisions of the Act. About 621 Gazetted Officers for this purpose are reported to have been appointed in 22 States.

- (ii) Complaints of misleading advertisements of Ayurvedic, Siddha, Unani and Homoeopathic medicines are forwarded to the concerned State Licensing Authorities for action in accordance with the provisions of Drugs and Cosmetics Act, 1940 and Rules thereunder and Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954 and Rules thereunder. Out of the 809 complaints reflected on GAMA portal, about 274 complaints have been resolved and 585 complaints forwarded to concerned state authorities for appropriate action in accordance with the legal provisions. States have reported action taken by them against the defaulters.
- (iii) Ministry of AYUSH signed MoU with Advertising Standards Council of India (ASCI) to undertake monitoring of the misleading AYUSH –related advertisements appearing in print and TV media and bring the instances of improper advertisements to the notice of the State Regulatory Authorities for taking necessary action. ASCI reported that 233 alleged advertisements were rectified or withdrawn by the advertisers and about 456 complaints were escalated to the State regulators for appropriate action.
- (iv) On the request of Ministry of AYUSH, Ministry of Information and Broadcasting issued an advisory to all media channels to ensure strict compliance of the provisions of Drugs and Cosmetics Act, 1940 and Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954 in respect of AYUSH health products/drugs being advertised. TV channels have been advised to advertise only those AYUSH products, which have valid manufacturing license.
- (v) Provision of surveillance of AYUSH advertisements has been kept in the central scheme implemented for safety monitoring of Ayurvedic, Siddha, Unani and Homeopathy drugs under the pharmavigilance initiative.

New AYUSH colleges in Jammu and Kashmir

2243. MIR MOHAMMAD FAYAZ: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the total number of new colleges of Ayurveda medicine, Unani medicine and Homoeopathy which are currently functioning, State-wise, including Jammu and Kashmir;

(b) the State of infrastructure available to these institutions; and

(c) whether there is any plan to open new Ayurveda and Unani medicine and Homoeopathy colleges in Jammu and Kashmir; the details thereof, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Details of the total number of new colleges of Ayurveda medicine, Unani medicine and Homoeopathy from the year 2017-18, which are currently functioning State-wise including Jammu and Kashmir is given in the Statement (*See* below).

(b) All new Ayurveda, Unani and Homoeopathy Institutions have to fulfil the minimum standards requirement in terms of infrastructure, teaching and training facilities referred in Indian Medicine Central Council (Requirement of Minimum standards for under graduate Ayurveda Colleges and attached hospitals) Regulation 2016, Indian Medicine Central Council (Requirement of Minimum standards for under graduate Unani Colleges and attached hospitals) Regulation 2016 and Homoeopathic Central Council (Minimum standards Requirement of Homoeopathic colleges and attached hospitals) Regulation 2013 to ensure that quality education is maintained.

(c) In the process of streamlining the education matters of ASU&H Colleges and to bring transparency and improvement in the quality of AYUSH education, the Ministry has initiated various reforms. Therefore, the M/o AYUSH has decided not to receive fresh applications for starting new ASU&H Colleges for academic year 2019-20 and 2020-21.

Statement

Details of the total number of New Ayurveda, Unani and Homoeopathy Colleges from the academic year 2017-18

Sl.No.	State/UT	Ayurveda	Unani	Homoeopathy
1.	Andaman and Nicobar Islands	0	0	0
2.	Andhra Pradesh	0	0	0
3.	Arunachal Pradesh	0	0	0
4.	Assam	0	0	0
5.	Bihar	0	0	0
6.	Chandigarh	0	0	0
7.	Chhattisgarh	01	0	0

Sl.No.	State/UT	Ayurveda	Unani	Homoeopathy
8.	Dadra and Nagar Haveli	0	0	0
9.	Daman and Diu	0	0	0
10.	National Capital Territory of Delhi	0	0	0
11.	Goa	0	0	0
12.	Gujarat	10	0	12
13.	Haryana	0	0	0
14.	Himachal Pradesh	0	0	0
15.	Jammu and Kashmir	01	0	0
16.	Jharkhand	0	0	01
17.	Karnataka	06	01	0
18.	Kerala	0	0	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	05	0	01
21.	Maharashtra	04	0	03
22.	Manipur	0	0	0
23.	Meghalaya	0	0	0
24.	Mizoram	0	0	0
25.	Nagaland	0	0	0
26.	Odisha	0	0	0
27.	Puducherry	0	0	0
28.	Punjab	01	0	0
29.	Rajasthan	0	0	0
30.	Sikkim	0	0	0
31.	Tamil Nadu	0	0	0
32.	Telangana	0	0	01
33.	Tripura	0	0	0
34.	Uttar Pradesh	21	02	01
35.	Uttarakhand	06	0	0
36.	West Bengal	0	0	0
TOTAL		55	03	19